



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
[www.rbi.org.in](http://www.rbi.org.in)

RBI/2019-20/71

DGBA.GBD.No.661/42.01.011/2019-20

September 26, 2019

All Agency Banks

Dear Sir / Madam

**Remittance of government receipts (physical receipts) to Government account**

Please refer to the Office Memorandum No. S-11012/1(31)/AC(22)/2015/RBD/332-424 dated March 9, 2016 issued by Office of Controller General of Accounts, Ministry of Finance ([copy enclosed](#)) along with our [Circulars DGBA.GAD.No.H-11763/42.01.011/2006-07 dated January 24, 2007](#), [DGBA.GAD.No.H-7790/42.01.011/2009-10 dated April 7, 2010](#) and [DGBA.GAD No.H-3203/42.01.011/2014-15 January 21, 2015](#) on the above subject.

2. O/o CGA, vide OM No. S-11012/2/3(17)/RBI/2018/GBA/1558-1606 dated September 19, 2019 ([copy enclosed](#)) has prescribed revised timelines for credit of physical government receipts into government accounts at RBI, in supersession of earlier instructions on this matter.

3. As per the above referred OM, the instructions become effective from October 1, 2019.

4. Agency banks are advised to take necessary action.

Yours faithfully

(Charulatha S. Kar)  
Chief General Manager

Encl: As above